

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2061
ANSWERED ON:06.12.2005
SMART CARD TO ANTI NATIONAL ELEMENTS
Sarvey Shri Sathyanarayana

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received complaints regarding processing of Smart Cards by anti-national elements in the States of Gujarat, Sikkim, Madhya Pradesh and Rajasthan which was issued by the State Government appointed agency Smart Chip Ltd.;
- (b) if so, the details of such complaints;
- (c) the steps being taken for immediate suspension of such cards in the national interest;
- (d) whether Government will probe the matter of issue of Smart Cards in these four States; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

- (a) & (b): There have been few complaints regarding forgery in issuance of Driving Licence in some states.
- (c) to (e): The matter relating to issue of Smart Card for Driving Licences comes under the purview of the State Governments. Concerned State Governments have been requested to investigate the matter and take appropriate corrective action.